NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. Company Appeal/2/2023

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - Tripty Mangaldas Kapadia
V/s
Registrar of Companies Mumbai

APPEARANCES: -
FOR THE PETITIONER : Adv. Sachin Mhaske
FOR THE RESPONDENT : Absent

Section: 252(3) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The present Company Appeal is filed by Tripty Mangaldas Kapadia. Registry as well as Counsel for the applicant is directed to issue notice to the RoC, Mumbai and file affidavit of service well before the next date of hearing. List this matter on **24.02.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Jagdish